

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.110**

New IA-3292/2021 IA-2685/2021 IA-2089/2020  
IN  
IB-1443(ND)/2019

**IN THE MATTER OF:**

M/s. Elite Steels Pvt. Ltd.

**....FINANCIAL CREDITOR**

**Vs.**

M/s. Growthways Trading Pvt. Ltd.

**....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 03.08.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :


For the I.T. Department : Adv. Vipul Agrawal, Standing Counsel,  
Income Tax Department

For the Suspended Directors : Mr. Mohit Nandwani Adv for Suspended  
Directors

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 06.09.2021.

  
**(Madhu Narula)**  
**Court Officer**